

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:13.03.2000
MW MANGALORE POWER PROJECT IN KARNATAKA
PUTTASWAMY GOWDA;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of POWER be pleased to state:

- (a) whether China Light Power Company (CLP) have requested to the Government to execute 1000 MW thermal power project near Mangalore in Joint Venture with an Indian Partner;
- (b) if so, whether the work on the project would commence during March, 2000; and
- (c) if so, the facts and details thereof?

Answer

THE MINISTER OF POWER
(SHRI P.R. KUMARAMANGALAM)

- (a) : M/s. China Light and Power International have addressed a letter dated 2.2.2000 to the Government of Karnataka stating that they are committed to implement the project by choosing an Indian partner, who would hold at least 30% of equity in Mangalore Power Company and in any case, M/s. China Light and Power International will retain at least 50% share holding.
- (b) : The project will not be able to achieve financial closure by March, 2000 and hence construction work on the project is not likely to commence during this period.
- (c) : Does not arise.